



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 20.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 102 of 2020 Part Heard	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors. With	Anindita Mitra	Abhinav Hansaria-R3
2.	Comp. App. (AT) No. 103 of 2020 Part Heard	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors. With	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
3.	Comp. App. (AT) No. 104 of 2020 Part Heard	Kali Charan Das Trust Vs. Balendra Choudhury & Ors. With	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
4.	Comp. App. (AT) No. 113 of 2020 Part Heard	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1 Gautam Singhal-R1 & R2

5.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	Ajoy Roy Shantanu Tyagi	Aseem Chaturvedi Trishala Trivedi
6.	Comp. App. (AT) No. 87 of 2024 Part Heard	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr. With	Devesh Tripathi	Anirudh Wadhwa
7.	Comp. App. (AT) No. 89 of 2024 & I.A. No. 7565 of 2024 Part Heard	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
8.	Comp. App. (AT) No. 90 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd. With	Ankur Goel	Anirudh Wadhwa
9.	Comp. App. (AT) No. 91 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa

By order of Hon'ble Chairperson
-Sd/-
Registrar